

the vacant land near their shop market-wise and the action taken against the erring shopkeepers?

The Minister of State in the Ministry of Urban Development (Shri M. Arumachalam): (a) Yes, Sir.

(b) The information is being collected and will be laid on the Table of the Sabha.

Clearance of Lift Canal Schemes in Andhra Pradesh

832. Shri Sobhanadreshwara Rao Vadde: Will the Minister of Environment and Forests be pleased to state:

(a) whether any clearance has been accorded by the Government for execution of work relating to Kakkampudi Major and Machavaram Major Canal Schemes under Nagarjun Sagar Left Canals System in Krishna District of Andhra Pradesh; and

(b) if not, the reasons for the delay in clearing these proposals?

The Minister of State of the Ministry of Environment and Forests (Shri Kamal Nath): (a) No such proposal has been received in this Ministry.

(b) Does not arise.

Aid for Eye and General Hospital at village Kalambe, Maharashtra

833. Prof. Ram Kapse: Will the Minister of Health and Family Welfare be pleased to state:

(a) whether the Government have received any request for providing financial assistance to Kalyan Social Service League, Maharashtra for erecting and establishing Eye and General Hospital at Village Kalambe, District Thane, Maharashtra; and

(b) if so, the action taken thereon?

The Minister of State in the Ministry of Health and Family Welfare (Shri Smt. D. K. Thana Devi Siddhartha): (a) and (b) No proposal

for financial assistance has been received from Kalyan Social Service League, Maharashtra for erection of Eye and General Hospital at Village Kalambe, Distt. Thane, Maharashtra. However, letters from Prof. Ram Kapse were received in this regard and were replied to enclosing a copy of grant-in-aid scheme and requesting him to ask the Institution to submit the application in prescribed form through the concerned State Government. The application from the Institution is still awaited.

Upper Wardha Irrigation Project

834. Prof. Ram Kapse: Will the Minister of Environment and Forests be pleased to refer to the reply given to Unstarred Question No. 246, dated December 28, 1990 and state:

(a) whether the requisite information has since been collected; and

(b) if not, the reasons for delay?

The Minister of State of the Ministry of Environment and Forests (Shri Kamal Nath): (a) and (b) The report from the State Government has been received. However, certain additional information was sought from the State Government on 25th March, 1991 which has not been received so far and the case has been rejected for non-furnishing of information on 25th April, 1991.

World Bank Assistance for Water Supply in Kerala

835. Shri Kodikkunil Suresh: Will the Minister of Urban Development be pleased to state:

(a) whether any proposal has been received by the Union Government from Government of Kerala for solving the acute shortage of drinking water supply in urban areas involving world bank loan; and

(b) if so, the details thereof and the action taken by the Union Government in this regard?

The Minister of State in the Ministry of Urban Development (Shri M. Arunachalam) : (a) Government of Kerala has submitted a restructuring proposal of the ongoing World Bank aided Kerala Water Supply and Sanitation Project to complete the water supply schemes of towns which had been initially taken up with LIC assistance but could not be completed due to paucity of funds.

(b) The urban water supply schemes of the following towns have been included in the proposal :—

Town	Cost (Rs. in crores)
Calicut	14.929
Manjary	2.16
Kunnamkulam Chavakkad	4.844
Ponnani	3.863
Angamaly	0.454
Kothamangalam	0.871
Thodupuzha	1.222
Chengannur	1.494
Pathanamthittah	0.989

The matter has been referred to the World Bank for approval.

Computer Facilities in Colleges

836. Shri Kodikkunil Suresh : Will the Minister of Human Resource Development be pleased to state :

(a) whether University Grants Commission has formulated any plans for development of computer facilities in colleges ;

(b) if so, the details thereof and estimated cost of its implementation during first phase ;

(c) whether colleges/Universities in Kerala are also covered by the scheme ;

(d) if so, the details thereof ; and

(e) the names of Universities where computer centres are being set up ?

The Minister of Human Resource Development (Shri Arjun Singh) : (a) and (b) According to the information furnished by UGC, the Commission has decided to provide computers to all Colleges eligible to receive UGC assistance in a phased manner, keeping in view over-all availability of resources. During the 7th Plan, 790 Colleges were provided financial assistance for acquiring computers and accessories at a total cost of Rs. 6.83 crores. During the 8th plan, the Commission has planned to provide computers to 800 more colleges at an estimated cost of Rs. 10.00 crores. 258 colleges have so far been provided computers at a cost of Rs. 3.23 crores during the 8th Plan.

(c) to (e) In Kerala, Calicut University, Kerala University and Mahatma Gandhi University have been provided with computers at an approved cost of Rs. 29.90 lakhs. As regards colleges, a statement showing the names of 91 colleges affiliated to the above Universities, which were provided computers during the 7th Plan period, is attached.

STATEMENT

KERALA UNIVERSITY :

1. Loyola College of Social Science, Trivandrum.
2. S.D. College (U.G.), Alleppey.
3. S. N. College for Women (P.G.), Quilon.
4. Mahatma Gandhi College, Kesavadasapuram, Trivandrum-695004.
5. St. Xavier's College, Thumba, Trivandrum-695586.
6. Sree Narayana Training College, Nondunganda.